## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 64(ND)16 CA. NO.

13

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Princep Trade & Finance Pvt. Ltd. & ors. V/s. M/s. BRL Finlease Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	). NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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## Common Order

Learned counsels for both the parties confirm that mediation is in progress and the matter is likely to be settled. The next date for mediation is fixed for 23rd July, 2016.

- Interim orders to continue.
- It is being made abundantly clear that should the settlement not go through, the respondents should file their reply and be ready to address arguments.
- Re-notify this case on 29th August, 2016 at 10.30 a.m.

(Ina Malhotra)

Member Judicial

(R.Varadharajan) Member Judicial